Business Of The House

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): Madam Chairperson, with your permission, I rise to announce that Government Business during the week commencing Monday, the 24th of March, 2025, will consist of:-

- 1. Consideration of any item of Government Business carried over from today?s order paper:- [it contains (i) Further discussion and voting on Demands for Grants for the year 2025-26 of the Ministry of Jal Shakti; (ii) Discussion and voting on Demands for Grants for the year 2025-26 of the Ministry of Agriculture and Farmers Welfare; (ii) Discussion and voting on Demands for Grants for 2025-26 under the control of Ministry of Consumer Affairs, Food and Public Distribution; (iv) Guillotining of outstanding Demands for Grants in respect of Union Budget for the year 2025-26; and (v) Introduction, consideration and passing of the Appropriation (No.3) Bill, 2025.]
- 2. Consideration and passing of the Finance Bill, 2025.
- 3. Consideration and passing of the Boilers Bill, 2024, as passed by Rajya Sabha.
- 4. Consideration and passing of the following Bills:-
- (i) The Readjustment of Representation of Scheduled Tribes in Assembly Constituencies of the State of Goa Bill, 2024;
- (ii) The ?Tribhuvan? Sahkari University Bill, 2025;
- (iii) The Carriage of Goods by Sea Bill, 2024;
- (iv) The Coastal Shipping Bill, 2024;
- (v) The Merchant Shipping Bill, 2024; and
- (vi) The Immigration and Foreigners Bill, 2025.

5. Consideration and passing of the Protection of Interests in Aircraft Objects Bill, 2025, after it is considered and passed by Rajya Sabha.

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